

VIDEO CONFERENCING
District and Sessions Judge, Central, THC
IN THE COURT OF Dr. Kamini Lau
Presiding Off.-MACT
CIVIL CAUSE LIST DATED 21-10-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc./ Appearance</u>					
1	MACT	98/20	CHUNNI LAL PAHWA	Vs.	SAHIB AND ORS
2	MACT	99/20	YOGESH NANDA	Vs.	SAHIB AND ORS
3	MACT	100/20	CHUNI LAL PAHWA	Vs.	SAHIB AND ORS
4	MACT	101/20	NEHA NANDA @ NEHA PAHWA	Vs.	SAHIB AND ORS
<u>Issues</u>					
5	MACT	87/20	CT. YOGINDER,	Vs.	SAGAR@ MONTU
<u>Prosecution Evidence</u>					
6	MACT	982/19	SACHIN	Vs.	PAWAN GUPTA
<u>Misc. Arguments</u>					
7	MACT	60/17	YOGENDER SINGH	Vs.	MD. TAUQIR
8	MACT	779/19	RAJNI AND ORS.	Vs.	SUNIL KUMAR
9	MACT	245/20	AYAAN KHAN	Vs.	BALVEER SHARMA & ORS

VIDEO CONFERENCING
District and Sessions Judge, Central, THC
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CRIMINAL CAUSE LIST DATED 21-10-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc./ Appearance</u>					
1	M CrI 184/2019		RAVINDER KUMAR	Vs. UNKNOWN 241 /2019 (I.P. Estate)	